

(c) how many institutions are financed in Kerala State;

(d) whether there is any proposal to finance more institutions in the State of Kerala; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) and (b). Under the Scheme of Assistance for Construction/Expansion of Hostel Building for Working Women with a Day-care Centre of Children, assistance is provided to the extent of 50% of the cost of land and 75% of the cost of construction of the building or purchase of ready-constructed buildings, on the same pattern, to Voluntary Organisations, Public Trusts, Local Bodies, Women Development Corporations, Universities, Schools/Colleges of Social Work.

(c) Since inception of the Programme in 1972-73, 101 hostels to provide accommodation to 8617 working women with day-care centre facilities for 1480 children in 55 hostels in Kerala have been funded by the Government of India.

(d) and (e). State/Union territory-wise allocation of projects and funds is not made under the Scheme. Projects are sanctioned on receipt of the proposals from eligible organisations through State Government/Union Territory Administration concerned.

[*Translation*]

Ritinitis Pigmentosa

10178. SHRI RAJVEER SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of Government

has been drawn to the availability of medicine in the soviet Union for the treatment of Ritinitis Pigmentosa disease;

(b) if so, the effective steps taken by Government to import the medicine therefor to cure this diseases; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Yes Sir.

(b) and (c). Dr. Rajendra Prasad Centre for Ophthalmic Sciences, New Delhi is having exchange programme with the HELMOLTZ Institute of Eye diseases, Moscow, which administers this drug treatment to Retinitis Pigmentosa patients. The Plan of Action between the two Institutes envisages joint clinical trial for the use of this drug. The drug has not been made available to Dr. Rajendra Prasad Centre for Ophthalmic Sciences for trial yet.

[*English*]

Committee for FPI and Deep Sea fishing

10179. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether small sub-committees to go into the specific problems of the deep sea fishing and the fruits and the vegetables processing industries are likely to be set up in the country; and

(b) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a)

and (b). Three Development councils have been constituted to advise on matters relating to the food processing industries. These are:

- (i) Development Council for Marine, Meat and Poultry Industries.
- (ii) Development Council for Fruits, Vegetables, Beverages and Plantation Products Industries.
- (iii) Development Council for Cereal Foods, Dairy Products and other Processed Foods.

to assist the Development Councils, seven panels have also been constituted to go into specific issues.

Levy Sugar

10180. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government has taken a decision to meet the artificial scarcity and augment availability, the free-sale sugar remaining undespached with the mills at the end of the month is to be converted into levy sugar;

(b) if so, what is the total quantity of such sugar; and

(c) to what extent this decision will meet the sugar shortage in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAMPUJAN PATEL): (A) to (c). Under the present policy of partial control, a monthly levy sugar quota of 3.32 lakh tonnes is allotted for distribution through the Public Distribution System. Besides this, free sale sugar is also released on month to month basis to ensure adequate availability of sugar

in the open market at reasonable prices. In order to ensure availability of the entire released free sale quantity in the open market, it has been decided that the quantities that remain unsold/undespached at the end of the validity period of the monthly free sale quota, will now be converted into levy sugar from the month of May, 1990 onwards unless such lapse was due to factors completely beyond its control. Government is ensuring release of adequate quantities of free sale sugar each month.

Revised Guidelines on High rise Buildings in Delhi

10181. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether final decision on the revised guidelines on high-rise buildings in Delhi has been taken by Government;

(b) if so, the details thereof; and

(c) if not, the time by which the decision will be taken?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). Government are of the view that instead of separate guidelines for regulating high rise construction/development, the regulations in this regard should form part of the unified building code based on the Master Plan for Delhi.

Infrastructure for Orissa Villages

10182. SHRI K. PRADHANI: Will the Minister of WELFARE be pleased to state:

(a) whether some amount was released for construction of infrastructure of 184 tribal villages in Orissa;

(b) if so, whether the amount has been fully utilised: